

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 10.05.2019 (FRIDAY)**

**Court of Chairperson**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 653 of 2018	R.S. Cottmark (India) Pvt. Ltd. Vs. Rajvir Industries Ltd. <b>With</b>	Rishabh Gupta	
2.	Comp. App. (AT) (Ins) No. 654 of 2018	Krishna Bio Tech Vs. Rajvir Industries Ltd.	Rishabh Gupta	
3.	Comp. App. (AT) (Ins) No. 734 of 2018 <b>(For Correction)</b>	Anju Agarwal, R.P. for Shree Bhawani Paper Mills Ltd. Vs. Bombay Stock Exchange &Ors.	Abhishek Anand	Surekha Raman- R1 Sanyam-R2
4.	Comp. App. (AT) (Ins) No. 17 of 2019	K.Bharathi Vs. Kotak Mahindra Bank Ltd &Ors. <b>With</b>	Samir Ali Khan	D. Sreenivasan
5.	Comp. App. (AT) (Ins) No. 18 of 2019	K. Bharathi Vs. Kotak Mahindra Bank Ltd. & 4 Ors.	Samir Ali khan	D. Sreenivasan
6.	Comp. App. (AT) (Ins) No. 261of 2019	Battula Anjaneyulu Vs. DBM Geotechnics & Construction Pvt Ltd.	R.Sudhunder	Ajay Monga
7.	Comp. App. (AT) (Ins) No. 329 of 2019	Raushan Prakash (Shareholders and Ex- Director) Vs. Kapil Arora & Anr.	C.S. Gupta	
8.	Comp. App. (AT) (Ins) No. 386 of 2019	Brajesh Construction Pvt. Ltd. Vs. Asit C Mehta Investment Intermediates Ltd.	Abhishek Aggarwal	C.S. Gupta
9.	Comp. App. (AT) (Ins) No. 450 of 2019	RA PowerGen Engineers Pvt Ltd. Vs. Cummins Generator Technology.	Aljo K. Joseph	

**For Admission (Fresh Cases)**

10.	Comp. App. (AT) (Ins) No. 471 of 2019	Ajeet Kumar Saxena & Ors. Vs. Shubhkamna Buildtech Pvt Ltd & Ors.	Sudeep Kumar Shrotriya	
11.	Comp. App. (AT) (Ins) No. 452 of 2019	Sunil Choudhary Vs. Hubergroup India Pvt Ltd & Anr.	Nikhilesh Kumar	
12.	Comp. App. (AT) (Ins) No. 505 of 2019	Sundaresh Bhat RP for Sterling Biotech Ltd. Vs. Andhra Bank.	Satendra Rai	
13.	Comp. App. (AT) (Ins) No. 506 of 2019	R.Arumugasamy. Vs. United Bank of India & Anr.	M.A. Chinnasamy	

**For Admission (After Notice)**

<b>14.</b>	Comp. App. (AT) (Ins) No. 209 of 2019	Shakebuddin Irtebatuddin Khan Vs. Qumruddin Faizi & Anr.	Sarwar Raza	G. Aniruth Purusotham (R1)
<b>15.</b>	Comp. App. (AT) (Ins) No. 430 of 2019	Sikkim Ferro Alloys Ltd. Vs. Akshata Mercantile Pvt Ltd Through Its Resolution Professional <b>With</b>	Sandeep Bisht	P. V. Dinesh-RP
<b>16.</b>	Comp. App. (AT) (Ins) No. 431 of 2019	Mangesh Heeraji Gorivale Vs. Akshata Mercantile Pvt Ltd. Through its Resolution Professional	Ranjan Kumar Pandey	P. V. Dinesh-RP
<b>17.</b>	Comp. App. (AT) No. 08 of 2019	Dhan Share Trading Ltd. Vs. Registrar of Companies, Mumbai	Vinay Shukla	
<b>18.</b>	Comp. App. (AT) No. 10 of 2019	The Registrar of Companies, Maharashtra, Mumbai Vs. Acadia Hotels and Resorts LLP & Ors.	Indrajit Vania	

**Note: The Court will not sit after 12:30 PM.**

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**By Order**  
**-sd/-**  
**Registrar**